

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Sl. No. 257/92

Per Tribunal.

Date noted.

Admitted

(A. H. Thorat)

Fixed for A. H. on
2/4/92 with prayer of
Condonation of delay.

Multiple Relief
Sought.

S. S. Kulkarni
27/3.
for Deputy Registrar.

Dated 2-4-92

Mr. A. H. Thorat for
the applicant.

2. The applicant was working as 'A' grade nurse and was transferred from Igatpuri to Itarsi. Applicant represented to the Divisional Rly manager Bhusawal. We have been informed that respondent replied the representation stating that her transfer was on the ground of administrative exigencies.
3. Applicant may file another representation within two weeks. Respondent should dispose of the representation within 3 weeks taking into consideration pleas of the applicant. It will be for the respondent to transfer her to any other place which

may ~~will~~ be nearer to the
Igatpuri than Jhansi. With
this order application is
disposed.

24/92
order/Judgment dispatched
to Applicant respondent(s)
on 22-4-92

of
L
MCA
(M.Y. Priolkar) (U.C. Srivastava)
V.C

24/92

~~Center of Respondent~~
~~recd. on 21/3/94 &~~
~~same is served on~~
~~other side~~
~~and~~